

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A No. 25 of 2012 in
DFR No. 1669 of 2011**

Dated: 20th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Bollineni Castings and Steels Ltd. ...Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory Commission &Ors.
.....Respondent(s)**

Counsel for the Appellant(s) : Mr. C. Hanumanta Rao
Mr. Mullapudi Rambabu

Counsel for the Respondent (s) : Mr. A. Subba Rao
Mr. A.T. Rao for R.3 to 7

ORDER

**I.A No. 25 of 2012
(Condone delay Application)**

Issue notice. Mr. A. Subba Rao, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 3 to 7. Notice to be issued to the other Respondents returnable on 10.02.2012. Dasti service is permitted.

Post the matter on **10.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**